

N.C.E.R.T. Syllabus

2262. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether N.C.E.R.T. Draft has recommended for inclusion of environmental protection, population control, health care etc., in the curriculum of school education; and

(b) if so, the steps taken by the Government to implement the said recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). The National Policy on Education (NPE) 1986, envisages a National system of Education containing common core components cutting across different subject areas which *inter-alia* include protection of environment and observance of small family norm.

2. Keeping NPE postulates in view, the NCERT brought out in 1985, the National Curricular Framework for Elementary and Secondary Education. The Framework provides for inclusion of Health and Physical Education as an integral part of school curricula. On the basis of the Framework, the NCERT revised its own textbooks during 1989-92.

3. Family size and family welfare is one of the themes integrated in school textbooks of the NCERT.

4. The NCERT books have been widely circulated amongst the State Governments for adoption or adaptation in their respective school systems.

[Translation]

Allotment of Stalls

2263. SHRI RAM TAHAL CHOUDHARY : Will the Minister of RAILWAYS be pleased to state the number

of stalls on platforms allotted as a special case during the last two years in each zone?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : During the year 1993 and 1994, 98 stalls have been allotted as a special case, as under :

RAILWAY	STALLS ALLOTTED
CENTRAL	16
EASTERN	1
NORTHERN	14
NORTH EASTERN	2
NORTHEAST FRONTIER	1
SOUTHERN	11
SOUTH CENTRAL	14
SOUTH EASTERN	4
WESTERN	35

[English]

National Co-operative Development Corporation

2264. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the proposals of various projects received by the National Co-operative Development Corporation from the Government of Gujarat;

(b) the stage at which these proposals are pending; and

(c) the time by which decision is likely to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) to (c). The details of proposals received by the National Co-operative Development Corporation (NCDC) from the Government of Gujarat during 1994-95 and the position of their sanction are given in the statement annexed.

ANNEXURE

Proposals Received by NCDC from Government of Gujarat in 1994-95

S.No. Scheme	Proposal received	Position as on 24.3.95
1. Foodgrains	Proposal for Pohwa and Rice Mill by Gandavi Taluka Anusuchit Jati Vikas Sahakari Society, Distt. Valsad at a block cost of Rs. 338.88 lakh received in December, 1994	Proposal has been appraised by NCDC. State Government has been requested to designate on-lending agency for NCDC loan action will be taken after State Government decision is received.
2. Sugar	Proposal for sanction of investment loan of Rs. 487.50 lakh towards equity participation of State Government for Rs. 750.00 lakh for a new sugar factory by Shri Khedut Sahakari Khand Udyog Mandli Ltd., Pandvai Taluka, Hanset at an estimated block cost of Rs. 3750.00 lakh received in January, 1995	Additional information and clarifications sought from State Government.
3. Fruit and Vegetable	Proposal for sanction of margin money assistance of Rs. 9.40 lakh to Gujarat	Under examination